

TICKETLESS TRAVELLING

*1067. **Shri M. L. Dwivedi:** (a) Will the Minister of Railways be pleased to state whether ticketless travellers are taken to the station, where a travelling Magistrate holds office, without any Railway ticket while under arrest and allowed to travel without a ticket again on release?

(b) What are the reasons that ticketless vendors and other persons are not taken notice of by the travelling Magistrates and checking staff and allowed free entry on platforms and moving trains?

(c) What are the steps which Government are taking to put a stop to such practices?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Ticketless travellers while under arrest are taken without a railway ticket to the station where a Railway Magistrate holds office, but they are not allowed to travel free on release.

(b) It is not a fact that ticketless vendors and other persons are not taken notice of by the Magistrates and the ticket checking staff. Such ticketless vendors when detected without tickets, are treated as ticketless passengers.

(c) All station staff, guards and travelling ticket checking staff have instructions to prevent beggars and other unauthorised persons from entering trains and to remove them from station premises whenever detected.

श्री एम० एल० द्विवेदी: क्या यह बात सच है कि जहाँ कहीं भी धार्मिक मेले होते हैं, धार्मिक स्थान होते हैं ऐसे मौकों पर ब्रेहिसाब लोग रेलों में घुस जाते हैं और टिकट की जांच करने वाले लोगों को अपनी कार्रवाई बन्द कर देनी होती है? अगर यह सच है तो इस को बन्द करने के लिये क्या कोई उपाय नहीं किया गया?

Mr. Deputy-Speaker: Four questions are put together. The hon. Minister must be ready.

• रेल तथा यातायात मंत्री (श्री एल० बी० शास्त्री) : जो शिकायत आप ने की है वही सी शिकायत हो सकती है कि जब बहुत भीड़

होती है, बहुत बड़े बड़े मेले होते हैं, जैसे कि कुम्भ मेला, जब कि लाखों की तादाद में मुसाफिर चढ़ते हैं। अगर वह जबर्दस्ती घुस जायें तो स्टेशन स्टाफ के लिये मुमकिन नहीं कि वह अपना काम कर सकें। लेकिन जितनी कार्रवाई हम कर सकते हैं वह करते हैं।

श्री एम० एल० द्विवेदी: मैंने यह बात पूछी थी कि चूँकि यह पहले से मालूम है कि यहाँ भीड़ हो जायेगी क्योंकि वहाँ बराबर ऐसा होता रहा है, और जाने वाले मुसाफिरों को तकलीफ होती है उन की सुविधा के लिये रेलवे विभाग जो कंसेशन दे रहा है उस को क्या रोकने की कोशिश की जायेगी?

श्री एल० बी० शास्त्री: अगर माननीय सदस्य कोई खास जगह बतलायेंगे तो हालाँकि हम पहले से इन्तजाम करते हैं लेकिन और भी इन्तजाम करेंगे।

Shri Dabhi: Are the Government satisfied that instructions are properly enforced by the checking staff?

Shri L. B. Shastri: So far as we know the instructions are being followed.

Shri N. Sreekantan Nair: May I know how much amount has been recovered annually from these ticketless travellers by way of fare as well as fines and also what is the expenditure involved in the employment of magistrates along with the expenses incurred in connection with the prisoners when they go to jail?

Shri Shahnawaz Khan: This scheme operates mainly in U.P., Bombay, earnings were Rs. 21,28,286 and the Orissa and part of Assam. I have facts and figures about the U.P. In the year 1950, that is, from the first of July 1950 to thirtieth of June 1951 the total earnings were Rs. 21,74,443 and the total expenditure which included the salaries of magistrates, trained staff, additional Police came to Rs. 8,16,093. In the year 1951-52 the total expenditure was Rs. 8,18,925.

Shri Nambiar: May I know whether it is a fact that the ticket examiners who do not collect their amount of money per month are being charge-sheeted for punishment?

Shri Shahnawaz Khan: That is not so. It is incorrect.

Dr. Jaisoorya: What action can the Government take against ticketless travellers in stations where there are no tickets available because they are not supplied?

Shri Shahnawaz Khan: As far as we are aware, there is no such station where tickets are not issued.

Dr. Jaisoorya: In the Central Railway.

Shri Shahnawaz Khan: If the hon. Member would give us a list of such stations...

Shri Jaipal Singh: We have just been told that Bombay, U.P., Orissa and Assam have been singled out for these experiments. Does it mean that other Provinces are more honest and less criminal?

Shri Sarmah: Is Government aware that the practice of withholding the issue of tickets by the staff in railway stations is still in continuance now? Till the train comes they do not open the counter, and issue tickets. People are hustled into Railway Compartments when the train arrives and they pay money to ticket-collectors and checkers.

Shri Shahnawaz Khan: I do not say that everything is perfect in our railways. There may be some isolated cases where some ticket issuing authorities are causing great inconvenience to the general public but on the whole that is not so. If there are any such cases, the hon. Member should bring those to the notice of the Railway Ministry who will take proper action.

Mr. Deputy-Speaker: Next question.

Shri Sarmah: On a point of order, Sir. It is this. What is the remedy for a Member if an hon. Minister is pleased to reply, on insufficient instructions for instance...

Mr. Deputy-Speaker: The point of order has only to be stated.

Shri Sarmah: I will elaborate it.

Mr. Deputy-Speaker: I have understood it. The House has understood the point. The Minister explains to the best of his information. What is to be done under particular circumstances, so on and so forth is a matter of administrative detail. It does not arise out of the question. In the last minute, somebody comes rushing and the Minister has no time. These are all human difficulties and according to the Minister's statement, the Government is certainly looking to it. There-

fore there is no question of a point of order.

INTERNATIONAL FARM YOUTH EXCHANGE PROGRAMME

***1068. Dr. Ram Subhag Singh:** (a) Will the Minister of Food and Agriculture be pleased to state whether the Advisory Committee of the International Farm Youth Exchange programme of the U.S.A. has approached the Government of India for sending some Indian Farm youths to the U.S.A. in 1953?

(b) If so, how many youths will be sent to the U.S.A. in the year 1953?

(c) How will they be selected?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) Fifteen at the cost of the 4-H Clubs and 5 at their own expense.

(c) The preliminary selection will be made by the State Selection Committees and the final selection by a Central Selection Committee.

Dr. Ram Subhag Singh: May I know whether the entire expense of these students will be borne by the 4-H Clubs or a part will also be borne by the Government of India?

Dr. P. S. Deshmukh: Except five boys, who have to pay only their transport to and from U.S.A., the whole expenditure will be borne by the Club.

Dr. Ram Subhag Singh: What are the qualifications required for selection of these candidates?

Dr. P. S. Deshmukh: They should be between the ages of 20 and 28. They should have, if possible, some training in agriculture. They should not be such persons as are likely to take up Government service. They should, as far as possible, be such as will certainly return back to the farms and carry on better farming.

Dr. Ram Subhag Singh: Have the Government of India to do anything in selecting their itinerary in U.S.A.?

Dr. P. S. Deshmukh: We have nothing to do so far as their itinerary is concerned because there are several families in the U.S.A., who are going to look after them and these families have been selected by the American Embassy.

Shri Damodara Menon: May I know whether these farm youths will get any training in any particular agricultural operation when they are in America?